

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 68/MP/2013

Date: 2.8.2013

To,

The Chief General Manager (Commercial)
Neyveli Lignite Corporation Limited.,
Neyveli House,
135, EVR Periyar Road, Kilpauk
Chennai-600 010.

Dear Sir,

Subject: Petition seeking revision of Pooled Lignite Transfer Price of NLC Mines for the period 2010-2014 due to commissioning of Mine- II (Expansion) on 12.3.2010.

With reference to your petition on the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 22.8.2013.

- (a) Detailed computation of lignite transfer price from Mine-II (Expansion) for the period from 2010-11 to 2012-13.
 - (b) The year-wise actual production since 12.3.2010 from Mine-II (Expansion) along with Gross Calorific Value and its actual/ expected use in the absence of TPS-II (Exp) Power Station in the different stations of NLC year-wise.
 - (c) The annual availability of each of the stations during the years 2009-10, 2010-11, 2011-12 and 2012-13.
 - (d) The incentive/disincentive earned during the year 2009-10, 2010-11, 2011-12 and 2012-13.
4. Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(T.D. Pant)
Deputy Chief (Law)